

Honourable Shri Justice B. V. Chavan

B.A. (Hons.), LL.B.

1990-1993

Justice Balasaheb Vishnu Chavan, *B.A. (Hons.), LL.B.* : Born on 20-12-1931. Appointed as Civil Judge (Junior Division) and Chief Judicial Magistrate (First Class) on 14-9-1960. Worked as Assistant Judge from 1971 to 1974 and as Additional Solicitor and Solicitor from 1974 to 1977. From 1977 to 1981 worked as Deputy Secretary Law and Judicairy Department. Member of the Industrial Court Bombay from 1981 to 1982. Charity Commissioner Maharashtra from 1982 to 1983. Secretary Law & Judiciary Department, Government of Maharashtra from 1983 to April, 1988. Selection Grade District Judge at Aurangabad since 22-4-1988. Appointed as an Additional Judge of the Bombay High Court from a period of two years with effect from 23-11-1989 and permanent Judge from 24-4-1990. Retired on 20-12-1993.